

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 491 of 1997.

(UNLISTED)

Date of Order: 2.5.97.

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S.Mukherjee, Administrative Member.

S. SAMANTA, son of Late S.P. Samanta, aged about 42 years, Head Draftsman (C), W.O.T/Calcutta, Navy Office, Hastings, Calcutta-2, now residing at EB 123 Salt Lake, Calcutta-64.

...Applicant.

-Versus-

1. Union of India, through the Chief of Naval Staff Directorate of Naval Agriculture, Sena Bhavan, New Delhi-110006.
2. Warship Production Superintendent, Warship Overseeing Team, Calcutta Navy Office, Hastings, Calcutta-700022.
3. Union of India, through the Secretary, Ministry of Defence, Delhi-1.

...Respondents.

For the petitioner: B.Chatterjee, counsel, with Miss. B.Mondal, counsel.

For the respondents: NONE.

Heard on: 2.5.97.

O R D E R

A.K.Chatterjee, V.C.

This is filed as an unlisted motion to-day. None appears for the respondents.

This application has been directed against an order of transfer of the petitioner, who is working as Head Draftsman(C) under Warship Production Superintendent, Warship Overseeing Team, Calcutta Navy Office, Hastings, Calcutta. The Order of Transfer has been challenged, as mentioned in the application, on the ground of short stay in Calcutta.

On hearing the 1d. counsel for the petitioner and on perusal of the application together with annexures, we consider it appropriate to dispose of the application with a direction upon the respondent no.1, the Chief of Naval Staff, Directorate of Naval ^{Architecture} ~~Agriculture~~, Sena Bhavan, New Delhi, to treat the application itself as a representation and to dispose it of by passing a speaking order and till such disposal, the petitioner shall not be relieved from the post from which he has been transferred, unless he is already released in the meantime.

Order corrected vide 06.5.97

Order passed this day shall be communicated by the petitioner to all the respondents along with a copy of the application and annexures forthwith.

Certified copy of the Order shall be delivered to the petitioner in course of 48 hours.

M. S. Mukherjee
(M. S. Mukherjee)
Member(A)

A. K. Chatterjee
(A. K. Chatterjee)
Vice-Chairman.